

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

28(ND)/2016

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2018.**

**NAME OF THE COMPANY: Rajeev Behl V/s. M/s. Realtech Infrastructure  
Ltd. Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

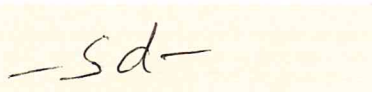
**Present:**

Mr. Kiresh Gandhi, Advocate for the Petitioner.

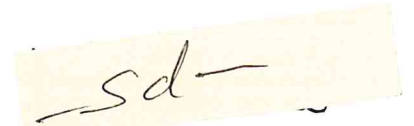
Mr. Diggaj Pathak, Ms. Shweta Sharma, Mr. Qasim Ali  
Khan, Advocates for the Respondent.

**ORDER**

No time left. Renotify this case on 12<sup>th</sup> March, 2019.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**